

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 15(ND)/2015

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

**NAME OF THE COMPANY: Atul Krishna Bhatnagar Vs. Amba Devi Paper Mills**

**SECTION OF THE COMPANIES ACT: 241/242**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**For the Petitioner(s):** Mr. Rakesh Kumar and Ms. Preeti Kashyap, Advocates

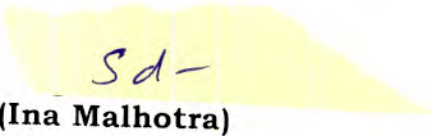
**For the Respondent(s):** Mr. Mohit Chaudhary, Ms. Garima Sharma, Mr. Kunal Sachdeva and Mr. Imran Ali, Advocates

**ORDER**

This case has been transferred from the Hon'ble Principal Bench. Id. Counsel for the Respondent prays for further time to file his reply.

To come up on 14<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**